

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 39**

**C.P. (IB)/277(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES:      **ORCHID HOUSINGINFRA LLP**

Under Section 10 of the IB Code, 2016

---

**ORDER**

1. None present for the Intervener today also but Adv. Geeta Toraskar for the Applicant is present.
2. Heard the counsel, the matter is **Reserved for Orders**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/Neeraj/